

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

(39) IA/2180/MB/2020 IN
C.P.(IB)- 1114/(MB)/2020

CORAM:

SH. CHANDRA BHAN SINGH, MS. SUCHITRA KANUPARTHI,
MEMBER (T) MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON **23.09.2021**.

NAME OF THE PARTIES: Shashikant Shivaji Mane
V/s.
ROLTA BI & BIG DATA
ANALYTICS PRIVATE LIMITED

SECTION : U/s 9 of Insolvency & Bankruptcy Code, 2016.

ORDER

1. The Counsel for the Petitioner, Mr. Rajdeep Samudrala is present and Mr. Shadab S Jan is present for the Respondent.
2. The IA 2180/MB/2020 in this matter is filed for urgent listing of the main CP, C.P.(IB)- 1114/(MB)/2020.
3. However, in view of the Settlement Deed, the main Petition No. C.P.(IB)- 1114/(MB)/2020 has been 'withdrawn' by the Counsel for the Petitioner. Accordingly, the main Petition (C.P.(IB)- 1114/(MB)/2020) and the IA 2180/MB/2020 filed therein for urgent listing of the main CP, have become 'infructuous' and are, therefore, '**dismissed as infructuous**', as not pressed.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)